

F. No. 21-25/CPIO-NDCESTAT/2026
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-25/2026

Date: ~~07~~.05.2026

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To

Sh. Sai Jaswanth Singh
Door No. 2-6-138, Loksingh Street, R F Road, Kovur
Nellore, Andhra Pradesh- 524137

Sub: Information sought under Right to Information Act, 2005.

Sir,

With reference to the RTI application No. CESTA/R/E/00017 dated 27.04.2026, the information sought for is as under:

1. Total sanctioned strength of Court Master in all Benches of CESTAT –
2. No. of filled positions as on date – 16
3. No. of vacant positions of Court Master as on date – 02
4. Bench-wise details of sanctioned strength, filled posts and vacancy -

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Bench	Sanctioned	Working	Vacancy
Delhi	4	3	1
Mumbai	3	5	-2 (Adjusted against vacancy at Delhi and Kolkata)
Chennai	2	2	0
Kolkata	2	1	1
Bangalore	2	1	1
Ahmedabad	2	2	0
Hyderabad	1	0	1
Chandigarh	1	1	0
Allahabad	1	1	0

5. Category wise vacancy position for the post of Court Master

CESTAT Bangalore – 1 UR

CESTAT Hyderabad - 1 ST

Yours faithfully,



(Vaishali Kharbanda)

CPIO

Technical Officer

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Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Ms. Hemambika R. Priya, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days.